## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

41

T. C.P No. 19/(MAH)/2014 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Jessica Iqbal Lukmani

M/s. Dynacraft Machine Company Ltd.

SECTION OF THE COMPANIES ACT: 237(b), 614, 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME

DESIGNATION

1. Devendra petitio Adv. for Avhad.

petitioner.

ilb. Thodur

law Associates.

## ORDER

## TCP No. 19/397-398/NCLT/MB/MAH/2014

Petitioner's side is present. Respondent's side is absent. List this matter on 18.09.2017.

Sd/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR Member (Judicial)